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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2017
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 A. M. Sridharan
2 S. P. Muralikrishnan

Counsel for Petitioner
Counsel for Respondent
R1 and R12 to R22

[Signature]
S. P. Muralikrishnan

ORDER

Counsel for petitioner present. Counsel for R1, R12 to R22 present. Counsel for R2 to R11 called absent. Time extended at request of both counsel for submitting arguments. Put up on 03.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)